

(ख) यदि हाँ, तो इस समिति ने क्या मुख्य सिफारिशों की हैं; और इसके बारे में सरकार की क्या प्रतिक्रिया है ?

संसदीय-कार्य विभाग और नौबहन तथा परिवहन मन्त्रालय में उपमंत्री (श्री इकवाल सिंह) : (क) और (ख). समिति ने अभी अपना कार्य पूरा नहीं किया है। उनकी रिपोर्ट की प्रतीक्षा की जा रही है ?

Law and Order in Delhi

3043. SHRI CHENGALRAYA NAIDU: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that on the 8th January, 1969, a foreign couple was relieved of cash near the Airlines Office, New Delhi;

(b) whether it is also a fact that on the 24th October, 1968 four armed men raided a house in the staff colony on the T.B. Hospital, Mehrauli and decamped with gold ornaments and cash ; and

(c) if so, the steps being taken to stop the deteriorating conditions of law and order situation in the Capital ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDHYA CHARAN SHUKLA) : (a) A report was lodged with the Delhi Police that a foreign couple was relieved of cash on Jan Path on 6th January, 1969. The case is under investigation.

(b) A report was lodged with the Delhi Police that on the night between 23rd/24th December, 1968, four armed men raided a house in the staff colony on the T.B. Hospital, Mehrauli and decamped with gold ornaments and cash. The case is under investigation.

(c) The crime situation in Delhi is reviewed from time to time and necessary preventive and other measures are taken by the Administration in accordance with law. Known bad characters are kept under surveillance and patrolling is intensified in affected areas.

Departmental Promotion Committee in Education Ministry

3044. SHRI S. C. SAMANTA : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) since when the Departmental Pro-

motion Committee for Gazetted Officers in the Technical Division of his Ministry has not met and for what reasons ;

(b) at what frequency the said Committee is required to meet ;

(c) what is the number of Gazetted Officers whose interests have been affected or jeopardised because of the Committee having not met ; and

(d) the reasons for not taking any action for either activating the Committee or making any other arrangements for regularising Departmental Promotions as and when they are due ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO) : (a) The last meeting of the Departmental Promotion Committee (Senior) was held on the 28th November, 1968, and that of the Departmental Promotion Committee (Junior) on the 11th September, 1962. The reason for not convening the meeting of the Departmental Promotion Committee (Junior) subsequently is that some proposals to modify the Recruitment Rules for the post of Assistant Education Officer (Technical) have been under consideration.

(b) According to the latest instructions issued by the Ministry of Home Affairs, a select list should be valid for one year and, in any case, the select list should cease to be in force on the expiry of a period of one year and six months or when a fresh list is prepared whichever is earlier. The meeting of the Departmental Promotion Committee should thus normally be held once every year.

(c) One.

(d) Due to administrative reasons, the meetings of the Departmental Promotions Committees could not be held as often as was necessary. However, steps are being taken to ensure that in future the meetings of the Departmental Promotion Committees are held at regular intervals of about a year.

बैज्ञानिक तथा पारिभाषिक शब्दावली आयोग

3045. श्री रणजीत सिंह :

श्री जगन्नाथ राव जोशी :

श्री सुरज भान :

श्री नारायण स्वकम वर्मा :